

The export of lac has been brought under a system of licensing and only those exporters who sell their goods at prices not less than those prescribed by the Indian Lac Exporters' Association are issued export licenses.

-MULTI-PURPOSE CO-OPERATIVE SOCIETIES IN THE TRIBAL AREAS

215. SHRI HARIHAR PATEL: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) the State-wise number of multi-purpose co-operative societies existing at present in the tribal areas;

(b) whether Government have set up a team to evaluate the work undertaken by those societies; and

(c) if so, whether the evaluation report has been submitted, and if not, when it is likely to be submitted?

THE DEPUTY MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) The information is being collected and will be placed on the Table of the Sabha shortly.

(b) No.

(c) Does not arise.

दिल्ली में गोश्त की दुकानें

२२६. श्री नवाबसिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय दिल्ली में गोश्त की कितनी दुकानें हैं ;

(ख) क्या इन दुकानों को कुछ विशेष क्षेत्रों में एक स्थान पर कर देने का कोई प्रस्ताव दिल्ली प्रशासन के सामने है; और

(ग) यदि हां, तो वह प्रस्ताव क्या है और इस पर कब तक निर्णय हो जायेगा ?

†Transferred from the 10th September, 1959.

[MEAT SHOPS IN DELHI]

229. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to state:

(a) what is the present number of meat shops in Delhi;

(b) whether there is any proposal with the Delhi Administration to confine these shops to one place in some particular localities; and

(c) if so, what is the proposal, and by what time a decision will be taken thereon?†

स्वास्थ्य मंत्री (श्री डी० पी० कर्मकर) : (क) से (ग) सूचना एकत्र की जा रही है और सभा की मेज पर रख दी जायेगी ।

[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.]

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PAPERS LAID ON THE TABLE

AMENDMENTS IN THE INDIAN TELEGRAPH RULES, 1951

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : Sir, I beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1885, a copy of the Ministry of Transport and Communications (Posts and Telegraphs) Notification G.S.R. No. 968, dated the 14th August, 1959, publishing further amendments in the Indian Telegraph Rules, 1951. [Placed in Library. See No. LT-1596/59.]

tt] English translation.